

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3505
ANSWERED ON:16.04.2010
AUDITORS REPORT
Naik Dr. Sanjeev Ganesh

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government has not monitored the utilization of Rs.1500 crore released for implementation of various projects relating to destination developments and tourist circuits to State Governments during 2002 to 2007 in effective manner to ensure timely completion of tourism projects by the State Governments;

(b) if so, the outcome thereof; and

(c) the reaction of the Union Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a), (b) & (c): The Ministry of Tourism grants Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for the development of tourist infrastructure. Implementation and monitoring of projects is the responsibility of the State Governments/ Union Territory Administrations. However, Ministry of Tourism also monitors the progress of the projects through Regional Conferences, review meeting with State Government officers and site visits.